CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH Original Application No. 565 of 1993 New Delhi, this the 20th day of July, 1998 Hon ble Mr. N. Sahu, Member (Admnv) Hon ble Dr.A. Vedavalli, Member (J)

- Dr. J.C.Dagar, son of Shri H.L.Dagar, Resident of D-18, Central Soil Salinity Research Institute, Karnal, Haryana.
- 2. Dr. Birham Prakash, son of Shri Chander Bhan, House No.29, Vikram Marg, Karnal, Haryana. -APPLICANTS

(By Advocate Shri S.T.Ratoori proxy for Shri G.D.Gupta)

## Versus

Indian Council of Agricultural Research, through its Secretary, Krishi Bhavan, Rafi Marg, New Delhi -RESPONDENT

(By Advocate Shri V.K.Rao)

## ORDER

## By Mr. N. Sahu, Member (Admnv) -

Shri S.T.Ratoori, proxy counsel of Shri G.D.Gupta, learned counsel for the applicants seeks permission of the Court to withdraw this O.A. Permission is granted. The O.A. is disposed of as withdrawn. No costs.

A. Ved avaly (Dr.A. Vedavalli) Member (J)

(N. Sahu) Member (Admnv)

rkv.